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CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH: CUTTACK

OA No. 889 of 2010
Cuttack this the 6th day of January, 2011

Prahallad Banchhor Applicant
-Vs-
UOI & Others Respondents

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THE HON'BLE MR.C.R.MOHAPATRA, MEMBER (ADMN.)
And
THE HON'BLE MR.A.K.PATNAIK, MEMBER (JUDL.)

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In this Original Application the prayer of the Applicant is for direction to the Respondents to absorb him against the post of Tractor Driver in CCBF, Chilplima taking into consideration his past service/experience. In paragraph 5 of the counter it has been averred by the Respondents that the representation submitted by the applicant under Annexure-11 dated 13.08.2010 claiming his appointment/absorption is still pending consideration and a proposal has been sent to the Ministry vide letter No.4(7)/2011-Admn. Dated 03.06.2011 for consideration in consultation with the Department of Personnel & Training which is still awaited. In view of the above, since it is the specific case of the Respondents that proposal on the representation of the applicant was sent and reply is awaited from the Ministry, Respondent No.1 is hereby directed to take a decision on the proposal sent by the Respondent No.2 vide letter No.4(7)/2011-Admn. Dated 03.06.2011 and send the same to the Respondent No.2 within a period of three months who will communicate the decision to the Applicant.

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With the aforesaid observation and direction this OA stands
disposed of. There shall be no order as to costs.

A.K.Patnaik
(A.K.Patnaik)
Member(Judicial)

C.R.Mohapatra
(C.R.Mohapatra)
Member (Admn.)